

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT - II

Item No. 201
(IB)-137(ND)2018

IN THE MATTER OF:

Power2SME Pvt. Ltd.

.....Applicant

Versus

Uttam Strips Ltd.

..... Respondent/CD

SECTION

U/s 9 of IBC

Order Delivered on 19.03.2020

CORAM:

SHRI. CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)

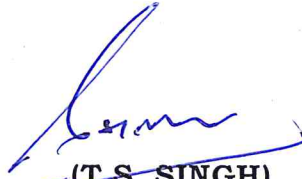
SHRI L.N. GUPTA
HON'BLE MEMBER (T)

PRESENT:

For the Applicant/OC : -
For the Respondent/CD : -

ORDER

Renotify this case on 4th May, 2020.


(T.S. SINGH)
COURT OFFICER
COURT - II